individual consumers in the small scale industries:

(b) whether State Development Corporations are given any directives by Government with regard to the consumers whose permits are delayed; and

(c) if so the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA): (a) Foreign exchange allocation for import of copper for the small scale sector is made half-yearly by the Min stry of Steol and Mines (Department of Mines and Metals), on receipt of which the Development Commissioner, Small Scale Industries makes Statewise allocations of the total quantity of copper expected to be available against the. foreign exchange allocation. Allotments in favour of individual consumers are recommended by the State Directors of Industries to the Controller of Non-Ferrous Metals, against the quota allotted to each State. The State Directors also indicate the allottees to whom permits for direct acquisition of copper should be issued by the Non-Ferrous Metals Controller and the allottees to whom releases should be made through the Slate Small Industries Corporation or Development Corporation or Raw Material Depots. On the basis of these recommendations, permits are issued by the Non-Ferrous Mrtals Controller either to the individual consumer or the State nominee for acquisition of copper from the Minerals and Metal_s Trading Cor-r poration of India Ltd., through whom imports of copper for small scale industries are canalised. Where permits are issued to State Corporation etc., the Non-Ferrous Metals Controller indicates in the permits the individual units recommended by the Slate Government to whom the material should be supplied.

(b) Yes, Sir.

(c) When supplies against permits are delayed, the matter is taken up at once with the State Development Corporations and also with the Directors of industries of the States concerned, by the Controller of Non-Ferrous Metals/. They are directed to see that early supply of copper is made to the parties according to the permits issued by the Non-Ferrous Metals Controller.

to Questions

DISPARITY IN COPPER PRICE

- 156. SHRI YELLA REDDY: Will the Minister of INDUSTRY AND SUPPLY be pleased to state:
- (a) whether it is a fact that discrimination is being practised while charging the price of copper to small units in the small scale industries; and
- (b) if so, the reasons thereof; and what action is being taken to remove this discrimination?

THE DEPUTY MINISTER m MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA): (a) and (b) Import of copper for small-scale industries is channelised through the Minerals and Metals Trading Corporation of India Limited, New Delhi. Its distribution and price are regulated according to the provisions of the Non-ferrous Metals Control Order, 1958. The price of copper supplied to the consumer is determined on the basis of landed cost plus a margin of 31% as provided in the Control Order. The Corporation does not charge more than the price as prescribed in the Control Order. In recent months, however, due to frequent and wide fluctuations and rise in th_s price of copper in the international market, the prices of different consignments have markedly varied. There has, therefore, been a corresponding difference in the price of copper supplied to consumers from different consignments. This appears to have

IMPROVEMENT OP PARLAKHEMUNDI-GUNUFUR RAILWAYS IN ORISSA

157. SHRI N. PATRA; Will the Minister of RAILWAYS be pleased to state:

- (a) whether the General Manager of the South Eastern Railway visited the Parlakhemundi-Gunupur Railway in O.-issa, recently; and
- (b) if so, what are the modifications and alterations suggested by him for the improvement of the said Railway, both in respect of goods and passenger traffic?

THE DEPUTY MINISTER IN THE

MINISTRY OP RAILWAYS (SHRI SHAM NATH): (a) and (b) Manager, General South Eastern did inspect the Railway Naupada-Parlakhemundi-Gunupurnarrow gauge line about the middle of June, 1965. Representatives of the local public met him on this inspection and complained about the inadequacy of train service and the prolonged journey t^me taken by the narrow gauge trains. It was explained to them that so long as the line coun-tinued to be narrow gauge, the journey time could not appreciably be reduced. The line, even as it is, incurring nearly a loss of about Rs. 2 lakhs Per annum. Conversion of the line to broad gauge woul[^] involve an investment of about Rs. 5-5 crores, and wiU not at and be justified financially. He is, however, considering the question of effecting rehabilitation of the track and rolling stock, with a view to improve the passenger services and goods transport facilities to the extent practicable and justified.

12 Noon

RE. ARREST OF CERTAIN MEMBERS OF LOK SABHA

to Questions

श्री गोडे मुराहरि (उत्तर प्रदेश) :
श्रव्यक्ष महादय, आपकी अनुमित से मैं सनकार
का ज्यान इस ओर खींचना चाहूंगा कि तीन
संसद् के सदस्य डा० राम मनोहर लोहिया,
श्री कृष्ण पटनायक और श्री मनी राम बागड़ी,
इन तीन सदस्यों की गिरफ्तारियां यहां हो चुकी
हैं और इन में से दो सदस्य श्री मनीराम
बागड़ी और श्री कृष्ण पटनायक की गिरफ्तारी
पालियामेंट जिस दिन शुरू हुई उस दिन
यहां पर दिल्ली में की गई। एक तो सरकार
को यहां पर एक बयान देना चाहिये था,
केनल गिरफ्तारियों के ऊपर नहीं बल्कि
सारी घटनाओं के ऊपर

Shri C. D. PANDE (Uttar Pradesh): Sir, on a point of order. The Members referred to by the hon. Member belong to the Lok Sabha and their cases have been fully dealt with there. The Government have replied to their question. It j_s no use reading the question again.

MR. CHAIRMAN: I have allowed him to have his say.

SHRI BHUPESH GUPTA (West Bengal). We will have a joint session.

श्री गोडे मुराहरि: वे संसद के सदस्य हैं, चाहे वे राज्य सभा के हों, चाहे लोक सभा के हों, बौर जो चीज उन पर हुई है वह राज्य सभा के सदस्यों पर भी हो सकती है। इसलिये मैं चाहुंगा, श्राप उन चीजों के बारे में ध्यान रखें और इसके बारे में श्राप कोई रुलिंग नहीं दें, एक शहरेकिटव्ह दें, कि हिन्दुस्तान में एक संसद सदस्य की, जब संसद का कार्य चालू रहे उस यक्त कीई गिरपतारी हो, यह कभी नहीं होना चाहिये और साथ ही साथ सरकार को कम से कम इतनी मर्यादा रखनी चाहिये कि संसद में श्राकर इसके बारे में कोई न कोई एक बयान दें और जो हिन्दुस्तान में सारी